

GOVERNMENT OF INDIA  
(MINISTRY OF TRIBAL AFFAIRS)  
**LOK SABHA**  
**UNSTARRED QUESTION NO. †3219**  
TO BE ANSWERED ON 06.08.2018

**TRIBAL SUB PLAN**

†3219. SHRI NARANBHAI KACHHADIYA:  
SHRI CHANDRA PRAKASH JOSHI:  
SHRI RAMDAS C. TADAS:

Will the Minister of TRIBAL AFFAIRS be pleased to state:

- (a) whether some areas of the country have been linked with Tribal Sub Plan and if so, the details thereof;
- (b) whether some parts of the State of Rajasthan also have been included under tribal Sub Plan;
- (c) if so, the details thereof; and
- (d) the details of benefit likely to be accrued to the people of the State on joining this scheme?

**ANSWER**

MINISTER OF STATE IN THE MINISTRY OF TRIBAL AFFAIRS  
(SHRI JASWANTSINH BHABHOR)

(a): TSP (Tribal Sub-Plan) after merger of Plan and Non-Plan is referred as Tribal Sub-Scheme. As per extant provisions Scheduled Areas are co-terminus with Tribal Sub-Plan(TSP) Areas (Integrated Tribal Development Project (ITDP) / Integrated Tribal Development Agency (ITDA) only) so that the protective measures available to Scheduled Tribes in Scheduled Areas could be uniformly applied to TSP areas for effective implementation of the development programmes in these areas. A list of areas in the country under the jurisdiction of ITDP/ITDA and Scheduled Areas is at **Annexure 1**.

(b) & (c): Scheduled Areas have been declared in Rajasthan under Article 244(1) Fifth Schedule of the Constitution of India in the year 1981 and these have been further redefined in 2018 which includes areas in the Districts of Banswara, Dungarpur, Pratapgarh, Udaipur (partly), Rajsamand (partly), Chittorgarh (partly), Pali (partly) and Sirohi (partly). Detailed list of Scheduled Areas in Rajasthan is at **Annexure 2**. State of Rajasthan has also five ITDPs i.e. Banswara, Dungarpur, Udaipur, Pratapgarh and Sirohi.

(d): As per Part B, Para 5, sub-para (2) of Fifth Schedule and under Article 244(1) of the Constitution of India for administration of Scheduled Areas and Scheduled Tribes and applicability of law in Scheduled Areas, the Governor may make rules for the peace and good governance of any area in a State which is for the time being Scheduled Area. Scheduled Areas, is a protective measure as enjoined in the Fifth Schedule of the Constitution of India whereby protection against tribal land alienation can be ensured by prohibition or restriction of transfer of land, regulation of land transfer, regulation of carrying in money lending business in Scheduled Areas. Further, Provisions of the Panchayat (Extension to the Scheduled Areas) Act, 1996 also become applicable to areas brought under Scheduled Areas as referred to in Clause (1) of Article 244(1) of the Constitution.

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**Annexure 1 referred to in reply to part (a) of Lok Sabha Unstarred Question No. 3219 for  
answer on 06.08.2018**

<b>State/UT wise list of ITDAs / ITDPs (AS ON 1.8.2018)</b>		
	<b>Sl. No.</b>	<b>ITDP / ITDA</b>
<b>1</b>	<b>ANDHRA PRADESH</b>	
	1	Kotaramachandrapuram
	2	Paderu
	3	Parvathipuram
	4	Rampachodavaram
	5	Seethampeta
	<b>Total :</b>	<b>5 ITDAs</b>
<b>2</b>	<b>CHHATTISGARH</b>	
	1	Ambikapur
	2	Baikunthpur
	3	Bhanupratappur
	4	Bijapur
	5	Dantewada
	6	Daundi Lohara
	7	Dharamjaigarh
	8	Gariyaband
	9	Gaurela
	10	Jagdapur
	11	Jashpur
	12	Kondagaon
	13	Korba
	14	Nagri
	15	Narayanpur
	16	Rajnandgaon
	17	Ramanujganj (Pal)
	18	Sukma
	19	Surajpur
	<b>Total</b>	<b>19 ITDPs</b>
<b>3</b>	<b>GUJARAT</b>	
	1	Ahwa
	2	Chhotaudepur
	3	Dahod
	4	Khedbrahma
	5	Mandvi
	6	Palanpur
	7	Rajpipla
	8	Songadh
	9	Vansada
	<b>Total :</b>	<b>9 ITDPs</b>

<b>4</b>	<b>HIMACHAL PRADESH</b>	
	1	Bharmour
	2	Pangi
	3	Kinnaur
	4	Lahaul
	5	Spiti
	<b>Total :</b>	<b>5 ITDPs</b>
<b>5</b>	<b>JHARKHAND</b>	
	1	Chaibaasa
	2	Chakradharpur
	3	Dumka
	4	Gumla
	5	Jamtara
	6	Khunti
	7	Latehar
	8	Lohardaga
	9	Pakur
	10	Purbi Singhbhum
	11	Rajmahal
	12	Ranchi
	13	Saraikela
	14	Simdega
	<b>Total</b>	<b>14 ITDPs</b>
<b>6</b>	<b>KARNATAKA</b>	
	1	Chikmagalur
	2	Dakshin Kannada
	3	Kodagu
	4	Mysore
	5	Udupi
	<b>Total</b>	<b>5 ITDPs</b>
<b>7</b>	<b>KERALA</b>	
	1	Thodupuzha
	2	Kannur
	3	Kanjirappally
	4	Nilambur
	5	Attappady
	6	Nedumangad
	7	Wayanad
	<b>Total</b>	<b>7 ITDPs</b>
<b>8</b>	<b>MADHYA PRADESH</b>	
	1	Alirajpur
	2	Baagli
	3	Bandhavgarh
	4	Barwani
	5	Behar
	6	Betul
	7	Bhainsdehi

	8	Deosar
	9	Dhar
	10	Dindori
	11	Harda
	12	Jaisingnagar
	13	Jhabua
	14	Karahal
	15	Kesla
	16	Khandwa
	17	Khargone
	18	Kukshi
	19	Kundam
	20	Kurai
	21	Kusmi
	22	Lakhnadoun
	23	Maheshwar
	24	Mandla
	25	Niwas
	26	Pushprajgarh
	27	Sailana
	28	Saunsar
	29	Sendhwa
	30	Shahdol
	31	Tamia
	<b>Total</b>	<b>31 ITDPs</b>
<b>9</b>	<b>MAHARASHTRA</b>	
	1 (a)	Aheri
	1 (b)	Bhamragad
	2	Chandrapur
	3	Dahanu
	4	Dharni
	5	Gadchiroli
	6	Ghodegaon
	7	Jawhar
	8	Kalwan
	19	Kinwat
	10	Nandurbar
	11	Nashik
	12	Pandharkawda
	13	Rajur
	14	Shahapur
	15	Taloda
	16	Yawal
	<b>Total</b>	<b>16 ITDPs</b>
<b>10</b>	<b>ODISHA</b>	
	1	Baliguda
	2	Baripada
	3	Bhawanipatna

	4	Bonei
	5	Champua
	6	Gunupur
	7	Jeypore
	8	Kaptipada
	9	Karanja
	10	Keonjhar
	11	Koraput
	12	Kuchinda
	13	Malkangiri
	14	Nilagiri
	15	Nowrangpur
	16	Panposh
	17	Parlakhemundi
	18	Phulbani
	19	Rairangpur
	20	Rayagada
	21	Sundargarh
	22	*Teleibani
<b>Total</b>		<b>22 ITDAs</b>
*Teleibani notified in the year 2015		
<b>11</b>	<b>RAJASTHAN</b>	
	1	Banswara
	2	Dungarpur
	3	Udaipur
	4	Pratapgarh
	5	Sirohi
<b>Total:</b>		<b>5 ITDPs</b>
<b>12</b>	<b>TAMIL NADU</b>	
	1	Arunuthumalai
	2	Jawadhu Hills, Jamunamarathur HQ
	3	Kalrayan Hills
	4	Kalrayan Hills Vellimalai HQ
	5	Kolli Hills
	6	Pachamalai
	7	Pachamalai
	8	Sitteri Hills
	9	Yercaud Hills
<b>Total :</b>		<b>9 ITDPs</b>
<b>13</b>	<b>TELANGANA</b>	
	1	Bhadrachalam
	2	Eturunagaram
	3	Utnoor
<b>Total :</b>		<b>3 ITDAs</b>
<b>14</b>	<b>UTTAR PRADESH</b>	
	1	Chandan Chowki
<b>Total :</b>		<b>1 ITDP</b>
<b>15</b>	<b>WEST BENGAL</b>	

	1	Bankura
	2	Burdwan
	3	Birbhum
	4	Darjeeling
	5	Hooghly
	6	Jalpaiguri
	7	Maldah
	8	Murshidabad
	9	24 Parganas (North & South)
	10	Medinipur
	11	Purulia
	12	West Dinajpur
	<b>Total :</b>	<b>12 ITDPs</b>
	<b>NORTH EASTERN STATES</b>	
<b>16</b>	<b>ASSAM</b>	
	1	Kokrajhar
	2	Dhubri
	3	Goalpara
	4	Barpeta
	5	Nalbari
	6	Guwahati
	7	Guwahati (Rangia)
	8	Marigaon
	9	Mangaldai
	10	Tezpur
	11	Majuli
	12	Jorhat
	13	Golaghat
	14	Sibsagar
	15	Dibrugarh
	16	Tinsukia
	17	North-Lakhimpur
	18	Dhemaji
	19	Silchar
	<b>Total :</b>	<b>19 ITDPs</b>
<b>17</b>	<b>MANIPUR</b>	
	1	Chandel
	2	Churachandpur
	3	Senapati
	4	Tamenglong
	5	Ukhrul
	<b>Total :</b>	<b>5 ITDPs</b>
<b>18</b>	<b>SIKKIM</b>	
	1	East District
	2	North District
	3	South District
	4	West District
	<b>Total :</b>	<b>4 ITDPs</b>

<b>Total (18 States)</b>		<b>191 ITDPs/ITDAs</b>
	<b>UNION TERRITORIES</b>	
<b>19</b>	<b>A &amp; N ISLANDS</b>	
	1	Nicobars
	<b>Total :</b>	<b>1 ITDP</b>
<b>20</b>	<b>DAMAN &amp; DIU</b>	
	1	Daman
	<b>Total :</b>	<b>1 ITDP</b>
	<b>Grand Total (18 States &amp; 2 UTs):</b>	<b>193 ITDPs/ITDAs</b>

**LIST OF DISTRICTS COVERED UNDER SCHEDULED AREAS IN STATES****(AS ON 1.8.2018)**

<b>Sl. No.</b>	<b>Name of the State</b>	<b>Name of District</b>
1	Andhra Pradesh	1. Srikakulam (Partly)* 2. Vizianagaram (Partly)* 3. Vishakhapatnam (Partly) 4. East-Godavari (Partly) 5. West- Godavari (Partly)
2	Telangana	1. Khammam (Partly)* 2. Warangal (Partly) 3. Adilabad (Partly) 4. Mahboob Nagar (Partly)
3	Chhattisgarh	1. Surguja (Fully) 2. Korla (Fully) 3. Bastar (Fully) 4. Dantewara (Fully) 5. Kanker (Fully) 6. Bilaspur (Partly) 7. Korba (Fully) 8. Jaspur (Fully) 9. Raigarh (Partly) 10. Durg (Partly) 11. Rajnandgaon (Partly) 12. Raipur (Partly) 13. Dhamtari (Partly)
4	Gujarat	1. Surat (Partly) 2. Bharauch (Partly) 3. Dangs (Partly) 4. Valsad (Partly) 5. Panch Mahal (Partly) 6. Vadodara (Partly) 7. Sabarkantha (Partly)
5	Himachal Pradesh	1. Lahaul & Spiti (Fully) 2. Kinnaur (Fully) 3. Chamba (Partly)
6	Jharkhand	1. Ranchi (Fully) 2. Lahardaga (Fully) 3. Gumla (Fully) 4. Simdega (Fully) 5. Latehar (Fully) 6. East- Singhbhum (Fully) 7. West - Singhbhum (Fully) 8. Saraikela-Kharsawan (Fully)



Sl. No.	Name of the State	Name of District
		9. Saheb Ganj (Fully) 10. Dumka (Fully) 11. Pakur (Fully) 12. Jamtara (Fully) 13. Palamau (Partly) 14. Garhwa (Partly) 15. Godda (Partly)
7	Madhya Pradesh	1. Jhabua (Fully) 2. Mandla (Fully) 3. Dindori (Fully) 4. Barwani (Fully) 5. Dhar (Partly) 6. Khargaon (Partly) 7. Khandawa (Partly) 8. Ratlam (Partly) 9. Betul (Partly) 10. Seoni (Partly) 11. Balaghat (Partly) 12. Hoshangabad (Partly) 13. Umaria (Partly) 14. Siddhi (Partly) 15. Sheopur (Partly) 16. Shahdol (Partly) 17. Chhindwara (Partly)
8	Maharashtra	1. Thane (Partly) 2. Nasik (Partly) 3. Dhule (Partly) 4. Jalgaon 5. Ahmed Nagar (Partly) 6. Pune 7. Nanded (Partly) 8. Amaravati (Partly) 9. Yeotmal (Partly) 10. Gadchiroli (Partly) 11. Chandrapur (Partly) 12. Nandurbar (Partly)*
9	Odisha	1. Mayurbhanj (Fully) 2. Sundargarh (Fully) 3. Koraput (Fully) 4. Sambalpur (Partly) 5. Keonjhar (Partly) 6. Kondhamal (Partly) 7. Ganjam (Partly)

Sl. No.	Name of the State	Name of District
		8. Kalahandi (Partly) 9. Balasore (Partly) 10. Gajapati (Partly)* 11. Rayagada (Fully)* 12. Nawarangpur (Fully)* 13. Malkangiri (Partly)*
10	Rajasthan <sup>@</sup>	1. Banswara 2. Dungarpur 3. Pratapgarh 4. Udaipur (Partly) 5. Rajsamand (Partly) 6. Chittorgarh (Partly) 7. Pali (Partly) 8. Sirohi (Partly)
	<b>TOTAL</b>	<b>94 Districts (34 fully and 63 partly)</b>

Notes : \* indicates that this was created after Gazette notification by the concerned State.

@ Redefined Scheduled Areas vide C.O. 270 dated 19.5.2018 after rescinding C.O. 114.

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## Annexure 2

**Annexure 1 referred to in reply to part (b) and (c) of Lok Sabha Unstarred Question No. 3219 for answer on 06.08.2018**

### SCHEDULED AREAS OF RAJASTHAN

**Redefined vide Gazette of India Notification vide C.O. 270 dated 19<sup>th</sup> May 2018 by rescinding C.O.114**

- (1). Banswara district
- (2). Dungarpur district
- (3). Pratapgarh district
- (4). The following in Udaipur district:
  - (a) Tehsils of Kotra, Jhadol (erstwhile Phalasia), Lasadia, Salumber, Sarada, Kherwara, Rishabhdeo and Gogunda.
  - (b) the following in Girwa tehsil:
    - (i) Girwa block.
    - (ii) the following villages of the gram panchayats of block Bargaon as mentioned below:
      - (l) Madar, Brahmanon Ki Hunder, Rathoron Ka Gurha, Bandarwara, Ghodan Kalan, Ghoran Khurd and Kaylon Ka Gurha villages of Madar gram panchayat.

- (II) Kailashpuri, Raya, Karawari, Mathatha, Nagda, Jhalon Ka Gurha and Munwas villages of Kailashpuri gram panchayat.
  - (III) Cheerwa, Mohanpura, Shivpuri, Karelon Ka Gurha and Sare villages of Cheerwa gram panchayat.
  - (IV) Amberi, Bheelon Ka Bedla, Oton Ka Gurha and Pratappura villages of Amberi gram panchayat.
  - (V) Dheekli and Bada villages of Dheekli gram panchayat.
  - (VI) Kavita, Barodiya, Ghasiyar and Dangiyan Ka Hundar villages of Kavita gram panchayat.
  - (VII) Gehloton Ka Was, Beeyal, Kundal Ubeshwarji, Dhar, Badanga and Banadiya villages of Dhar gram panchayat.
- (c) the Nauwa, Khadra, Raiji Ka Gurha and Maruwas villages of the Nauwa gram panchayat of Mavli tehsil.
- (d) the following villages of the gram panchayats of Vallabhnagar tehsil as mentioned below:
- (I) Mal Ki Toos, Gowala, Phalet, Tank and Brahmanon Ka Roba villages of Mal Ki Toos gram panchayat.
  - (II) Dhawariya, Kheraphala, Nagaliya, Rani Doongla and Raniya villages of Dhawariya gram panchayat.
  - (III) Bhopa Khera, Beripura, Hamerpura, Phoosariya and Rayla villages of Bhopa Khera gram panchayat.
  - (IV) Kundai, Bhamela, Gotipa, Kankariyon Ka Khera, Naharpura *alias* Narpura, Padma Khera and Sangrampura villages of Kundai gram panchayat.
- (5). The following in Rajsamand district:
- (a) the following villages of the gram panchayats of Kumbhalgarh tehsil as mentioned below:
- (i) Antri, Sandookon Ka Gurha and Baran villages of Antri gram panchayat.
  - (ii) Kucholi, Keshar and Bawada villages of Kucholi gram panchayat.
  - (iii) Ora, Dowas and Kodar villages of Ora gram panchayat.
  - (iv) Peepana, Jetaran and Delwariya villages of Peepana gram panchayat.
  - (v) Bardara, Udawar, Kalthana and Kotra villages of Bardara gram panchayat.
- (b) the following villages of Kaliwas gram panchayat of Nathdwara tehsil, namely, Kaliwas, Barwa, Barwaliya, Beran, Kamli Ka Gurha, Gamethon Ka Nohara, Damawari, Kolar, Munjela, Leelera, Rainiya, Shyamji Ka Gurha, Siyol, Songariya and Tantela.
- (6). The following villages of the gram panchayats of Bari Sadri tehsil in Chittorgarh district, as mentioned below:
- (a) Afron Ka Talab, Linkoda, Sultanpura, Borkhera, Semal Khera, Rughnathpura, Keetkhera, Rati Talai, Rati Chandra Ji Ka Kheda,

Chandpura, Sabalpura and Gundal Pur villages of Raticandra Ji Ka Khera gram panchayat.

- (b) Ameerama, Manpura, Parbati, Roop Pura and Maraodiya villages of Ameerama gram panchayat.
  - (c) Kewalpura (A), Kewalpura Jageer, Rawatpura, Shiv Pura, Tegariyo Ka Phala, Naya Khera, Rani Malya, Kali Bheet, Lachhmipura, Haripura, Shyampura, Jooni Barwal, Kalyanpura and Kewalpura (B) villages of Kewalpura gram panchayat.
  - (d) Moonjwa, Jaisinghpura, Eklingshpura, Matamagari, Dheekriya Kheri, Pujan Ka Phalian, Payri, Kesharpura, Khankhariya Kheri, Lalpura, Kala Khet and Deepon Ka Talab villages of Moonjwa gram panchayat.
  - (e) Parsoli, Borundi, Garh Borundi, Sangrampura, Rathoron Ka Khera, Kheri Kalan, Kheri Khurd and Sukhpura villages of Parsoli gram panchayat.
- (7). The following villages of the gram panchayats of Bali tehsil in Pali district as mentioned below:
- (a) Amliya, Kagdara, Thandi Beri, Laxman Pura Jod and Bothara villages of Amliya gram panchayat.
  - (b) Kooran, Khetralli, Kolwara, Kotiwada, Kooran Khadra and Khetralli Khada villages of Kooran gram panchayat.
  - (c) Goriya and Korwa villages of Goriya gram panchayat.
  - (d) Bheemana, Upla Bheemana, Tani, Urana and Nadiya villages of Bheemana gram panchayat.
  - (e) Kakradi, Aradwan, Danverli, Sambharwara and Berdi villages of Kakradi gram panchayat.
  - (f) Malnoo, Heerola and Lalpura villages of Malnoo gram panchayat.
  - (g) Peepla village of Peepla gram panchayat.
  - (h) Lundara, Chimanpura and Maldar villages of Lundara gram panchayat.
  - (i) Koyalavao, Chingta Bhata and Chopa Ki Nal villages of Koyalavao gram panchayat.
- (8). The following in Sirohi district:
- (a) Aburoad tehsil
  - (b) The following villages of the gram panchayats of Pindwara tehsil as mentioned below:
    - (i) Varli, Kundal, Sabela, Vagdari, Dhanga, Kalumbari and Pindwara (Rural) villages of Varli gram panchayat.
    - (ii) Moras, Cheeniya Band and Bhadaveri villages of Moras gram panchayat.
    - (iii) Amlia, Thandi Beri, Sadalwa and Malap villages of Amlia gram panchayat.
    - (iv) Gharat, Malera, Navawas, Gadiya and Pahar Kalan villages of Gharat gram panchayat.
    - (v) Lotana, Apri Khera and Kalabor villages of Lotana gram panchayat.
    - (vi) Mandwara Khalsa, Khokhri Khera and Varki Khera villages of Mandwara Khalsa gram panchayat.
    - (vii) Sanwara, Sada Phali, Navawas Dev, Navawas Khalsa and Semli villages of Sanwara gram panchayat.

- (viii) Isra, Ker, Ubera and Churli Khera villages of Isra gram panchayat.
- (ix) Waloriya village of Waloriya gram panchayat.
- (x) Mandwara Deo, Peetari Padar, Kedar Padar and Bor Umri villages of Mandwara Deo gram panchayat.
- (xi) Bhoola village of Bhoola gram panchayat.
- (xii) Achpura, Kaseenda, Nagpura, Panch Dewal, Block No.2 and Kotra villages of Achpura gram panchayat.
- (xiii) Basant Garh village of Basant Garh gram panchayat.
- (xiv) Siwera, Rajpura, Keshavganj and Darla Padar villages of Siwera gram panchayat.

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